

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/380/2018
PETITION NUMBER : CP/665/IB/2017
NAME OF THE PETITIONER(S) : Ashish Rathi (RP)
NAME OF THE RESPONDENT(S) : Joseph Philip & 5 Others
UNDER SECTION : 60(5)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- ① SANKARNARYANAN, Sr. Counsel
ALLWIN GODWIN, Counsel
AKHILA J, Counsel
HARSHINI, Counsel
for RP Applicant
(Allw.)
- ② Mohammed Main Counsel for R7
Mb
- 3 Sarat Chandra Counsel for ORDER, 3
Antchandel

List this matter on 08.10.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)